

ORDER SHEET

O.A./MA/RAT/CP NO. 1467 OF 2005

Applicant/s

R. S. Ram

Respdts.

Advocate for Applicant/s

Sri Sanjiv Kumar

Advocate for Respondent/s

Sri A.K. Pandey

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>21</u>
22/12/09 D.R. (J) List I ✓ before Hon'ble Bench for admission of or in work Commenced w. f. 11/01/2010 D.R. (J) 25/12/09	11-1-2010 Hon'ble Ms. A.K. Gaur, J.M. Hon'ble Mrs. M. Gaur, A.M. Sri A.K. Pandey counsel for the respondents has sent illness slip as a matter pertains to the year 2005, Court are reluctant in granting adjournment in such cases. Order reserved. Parties counsel may file their written argument within a week. M. Gaur A.M. M. 19.2.10 Hon. Mr. A.K. Gaur, J.M. Hon. Mr. D.C. Lakha, A.M. Judgment pronounced today in open court. A.M. J.M.	
		Contd. On Sheet No. _____